

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 09-04-2015

PROCEEDINGS

Judiciary - Elevation of District Judges as Additional Judges of High Court of Kerala - Charge arrangements -Orders issued.

ORDER NO. B1- 60 / 2015

Shri Sunil Thomas, District Judge, Thiruvananthapuram, Shri B.Sudheendrakumar, District Judge, Thrissur, Shri K.P.Jyothindranath, District Judge, Palakkad and Smt.Mary Joseph, District Judge, Alappuzha are appointed as Additional Judges of High Court of Kerala. In the circumstances, following orders are issued:

1. Shri Sunil Thomas, District Judge, Thiruvananthapuram will hand over charge of his office to the Additional District Judge-I, Thiruvananthapuram and proceed to take up his new appointment.

The Additional District Judge-I, Thiruvananthapuram will hold the full additional charge of District Judge, Thiruvananthapuram, until further orders.

2. Shri B.Sudheendrakumar, District Judge, Thrissur will hand over charge of his office to the Additional District Judge-I/ Addl.MACT, Thrissur and proceed to take up his new appointment.

The Additional District Judge-I/ Addl.MACT, Thrissur will hold the full additional charge of District Judge, Thrissur, until further orders.

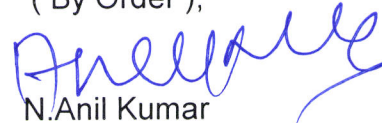
3. Shri K.P.Jyothindranath, District Judge, Palakkad will hand over charge of his office to the Additional District Judge-I/ Addl.MACT, Palakkad and proceed to take up his new appointment.

The Additional District Judge-I/ Addl.MACT, Palakkad will hold the full additional charge of District Judge, Palakkad, until further orders.

4. Smt.Mary Joseph, District Judge, Alappuzha will hand over charge of her office to the Additional District Judge-I/ Addl.MACT, Alappuzha and proceed to take up her new appointment.

The Additional District Judge-I/ Addl.MACT, Alappuzha will hold the full additional charge of District Judge, Alappuzha, until further orders.

(By Order),



N.Anil Kumar

Registrar (Subordinate Judiciary)